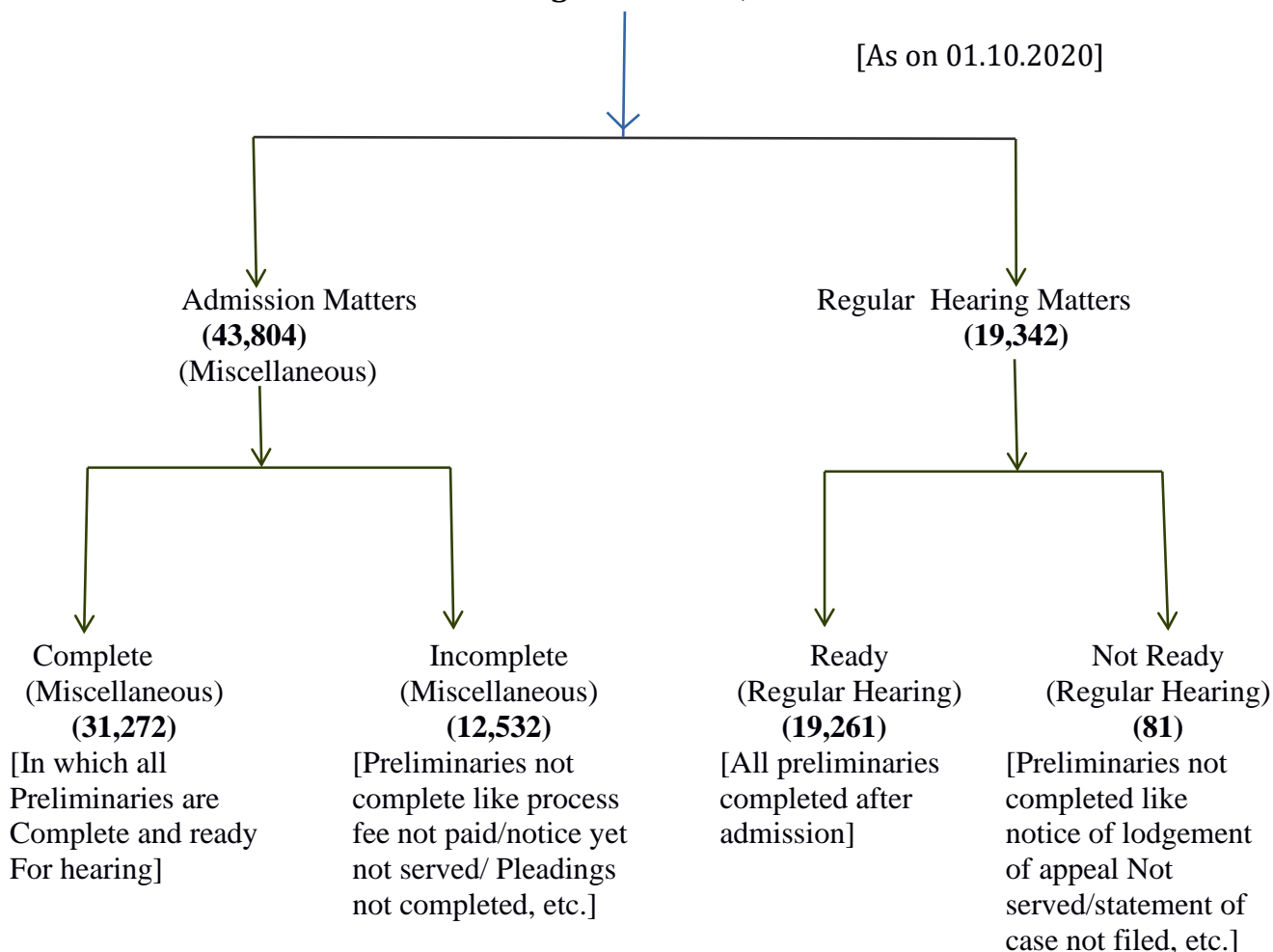


SUMMARY
TYPES OF MATTERS IN SUPREME COURT OF INDIA

Pending Matters -63,146 *

[As on 01.10.2020]



* 19.97 % matters are Incomplete / Not Ready required preliminaries to be completed.

* Number of Constitution Bench matters : 430 (44 main matters + 386 connected matters)

	Total	Main	Connected
Five Judges Bench Matters	281	33	248
Seven Judges Bench Matters	14	6	8
Nine Judges Bench Matters	135	5	130
Total	430	44	386

* Out of 63,146 pending matters, 12,613 matters (12,532 incomplete Miscellaneous matters and 81 Not Ready Regular Hearing matters) are such matters which cannot be listed for 'hearing' before Hon'ble Court.